section (11) of section 31 of the Warehousing Corporations Act 1962 [Placed in Librar] See No. I.T-1109/71]

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON ASSURANCES, ETC

THE DEPUTY MINISTER IN THE

Fourth Lok Sabha

1 Statement No XXXV

2 Statement No XXIX

3. Statement No AXI

4 Statement No XXVII

5. Statement No XVII

6. Statement No XV

7 Statement No XVII

8 Statement No VIII

9 Statement No VII

Fif t h Lok Sbha

10 Statement No. IV

11. Statement No III

12 Statement No IV

13. Statement No V

DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B SHANKRANAND) I her to lay on the Table thirteen statements showing action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha.

Fourth Session, 1968.

Fifth Session, 1968.

Sixth Session, 19 8

Seventh Session, 1969

Fighth Session, 1969

Ninth Session, 1969

Tenth Session, 1970.

Fleventh Session, 1970.

Twellth Session, 1970.

First Session, 1971

Second Session, 1971,

Second Session, 1971

Second Session, 1971

[laced in Library. See No LT-1110/71]

12 04 hrs

MESSAGES I ROM RAJYA SABIJA

SLCRFTARY Sir, I have to report the following messages received from the Secretary of Rajya Sabha.

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 22nd November, 1971, agriced without any amendment to the International Airports Authority Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 31st July, 1971"
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya

Sabha I am directed to inform the I ok Sabha that the Rajya Sabha, at its sitting held on the 23rd November, 1971, agreed without any amendment to the Coal Bearing Areas (Acquisition and Development) Amendment and Validation Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 12th August, 1971."

12 05 hrs

STATEMI NT RF CONDITION OF BANGLA DESH REFUGEES IN CAMPS IN MEGHALAYA

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RK KHADIL-KAR). I wish to make a statement regardring the condition of Refugees from Bangia Desh in Camps in Meghalaya.